

[Placed in Library. See No LT-1450/85]

**Multi-State Cooperative Societies (Registration, Membership, Direction and Management, Settlement of Disputes, Appeal and Revision) Rules, 1985**

**THE MINISTER OF AGRICULTURE (S. BUTA SINGH):** On behalf of Shri Yogendra Makwana, I beg to lay on the Table a copy of the Multi-State Co-operative Societies (Registration, Membership, Direction and Management, Settlement of Disputes, Appeal and Revision) Rules, 1985 (Hindi and English versions) published in Notification No. G.S.R 738(E) in Gazette of India dated the 19th September, 1985 under sub-section (3) of section 109 of the Multi-State Cooperative Societies Act, 1984. [Placed in Library. See No LT-1451/85]

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**DELEGATED LEGISLATION PROVISIONS (AMENDMENT) BILL, AS PASSED BY RAJYA SABHA**

[English]

**SECRETARY GENERAL:** Sir, I lay on the Table the Delegated Legislation Provisions (Amendment) Bill, 1985, as passed by Rajya Sabha.

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**ASSENT TO BILLS**

[English]

**SECRETARY-GENERAL:** Sir, I lay on the Table the following seven Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 23rd August, 1985 :—

1. The Coffee (Amendment) Bill, 1985
2. The Indira Gandhi National Open University Bill, 1985

3. The Auroville (Emergency Provision) Amendment Bill, 1985
4. The Estate Duty (Amendment) Bill, 1985
5. The Pondicherry University Bill, 1985
6. The Standards of Weights and Measures (Enforcement) Bill, 1985
7. The Coal Mines (Conservation and Development) Amendment Bill, 1985

2. Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following twelve Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 23rd August, 1985 :—

1. The State Financial Corporations (Amendment) Bill, 1985.
2. The Criminal Law Amendment (Amending) Bill, 1985
3. The Terrorist Affected Areas (Special Courts) Amendment Bill, 1985
4. The Terrorist and Destructive Activities (Prevention) Amendment Bill, 1985
5. The Indian Railways (Amendment) Bill, 1985
6. The Essential Services Maintenance (Amendment) Bill, 1985
7. The Government Savings Laws (Amendment) Bill, 1985
8. The Tobacco Board (Amendment) Bill, 1985
9. The Intelligence Organisation (Restriction of Rights) Bill, 1985
10. The Judges (Protection) Bill, 1985